

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PINKY SHIPYARD PRIVATE LIMITED Date of Commencement of Liquidation: 13-12-2019; List of Stakeholders as on Date: 12-01-2020; Name of IP: Mr. Udayraj Patwardhan; Process Number: 1; Last 5 digit of registration number: 10057

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				5838867				NA
2	Liquidation costs incurred till date				1318609				NA
3	Secured financial creditors	4	149769558940	2	135642808720		14126750220	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	42474728	1	31677919		10796809		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	10692762	0	0		10692762		Annexure 9
Total		8	149822726430	3	135681644115	0	14126750220	0	